

Mr. Deputy-Speaker : What is the hon. Member's question? Even to start with, there must be an indication of a question and not of a speech.

Dr. Rama Rao : May I know, when these awards are not implemented, how soon Government take action to compel the employers to implement the awards?

Mr. Deputy-Speaker : The appeal has to be disposed of. Then time has to be given for the implementation or non-implementation. It is only in the third stage that the question arises what Government will do if the awards are not implemented. I am not going to allow that question.

Road Transport Development

*2429. **Shri B. N. Misra :** Will the Minister of Transport be pleased to state :

(a) whether it is a fact that a deputation headed by the Chairman of the Indian Roads and Transport Development Association, recently waited on him to discuss the possibilities of effecting further improvements in the Road Transport in India;

(b) if so, the points discussed; and

(c) the decisions, if any, arrived at?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan) : (a) Yes, Sir.

(b) and (c). Several points relating to the development of road transport in the country were discussed. The deputationists were informed that the points raised by them would be carefully considered by Government.

Shri B. N. Misra : My question was: "if so, the points discussed;"

The hon. Parliamentary Secretary has stated in reply to that that several points were discussed. May I know the details of those points? That is what I wanted to know.

Shri Shahnawaz Khan : They covered a wide range of subjects.

Mr. Deputy-Speaker : Then, why did the hon. Parliamentary Secretary not place it on the Table of the House? I would suggest to hon. Ministers that whenever any question or any part of a question involves a tabular statement as answer, then that may be given to the Notice Officer earlier. Part (b) of the question is:

"if so, the points discussed;"

If the answer to that is a long statement of if a number of points are there, then the hon. Parliamentary Secretary must have already placed it on the Table of the House or given it to the Notice office.

Shri Shahnawaz Khan : I can do so, if so you desire.

Mr. Deputy-Speaker : I am not going to allow reading of all that now.

Shri B. N. Misra : I am thankful to you for your elucidation that if my question was particular and it involved a very long answer, it should have been laid on the Table.

Mr. Deputy-Speaker : In future that will be done.

Shri B. N. Misra : May I know whether those points that I had asked for in my question will be circulated to Members now?

Mr. Deputy-Speaker : Circulated to hon. Members? The hon. Member will have it, if he wants, from the hon. Minister.

Shri B. N. Misra : I want to know those points. I have put the question. So, shall I have those points?

Mr. Deputy-Speaker : But the hon. Member has given the suggestion that they should be circulated to all hon. Members. If the hon. Member wants, he will get a copy.

The Minister of Railways and Transport (Shri L. B. Shastri) : I can tell him the main heads. They are as follows: (i) increase in transport capacity; (ii) reduction of prices of motor vehicles; (iii) reduction of taxes on motor vehicles; and (iv) removal of restrictions on the operation of motor vehicles.

Shri M. L. Dwivedi : May I know what decision has been taken in connection with the reduction of taxes?

Shri L. B. Shastri : That matter is still under consideration.

Local Delivery Post Cards

*2430. **Shri Telkikar :** Will the Minister of Communications be pleased to state:

(a) whether the Local Delivery Post Cards are available for sale in all the post-offices in India;

(b) if not, the reasons therefor; and

(c) the annual income from the sale of these post cards?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) Yes where there is a demand for them.

(b) Does not arise.

(c) The value of Local Delivery Post Cards supplied to Government Treasuries for issue to Post-Offices for sale to the public averages about Rs. 4,24,000 per annum. Information regarding the value of these postcards actually sold is not available. Collection of this information will involve time and expense which will not be commensurate with the result to be attained.

Shri Telkikar: May I know the names of the places where such cards are available?

Shri Raj Bahadur: The facility is there since 1st April, 1950, and it extends to all areas where there is a demand for these local delivery postcards; and those areas have been demarcated.

Mr. Deputy-Speaker: Local postcards will be used only in local areas which are sufficiently big. Is it contended that they are used for communication from one house to the other house?

Shri Telkikar: May I know the population that a city should have in order that these cards can be supplied?

Mr. Deputy-Speaker: If the hon. Member is interested in any particular city, let him put a separate question.

Mr. Deputy-Speaker: Next question, No. 2431.

Shri N. B. Chowdhury: May I suggest that Q. No. 2455 also may be taken up along with this?

Mr. Deputy-Speaker: If it is convenient to the hon. Minister, she may answer them together.

Ex-Women's Medical Service

*2431. **Shri N. B. Chowdhury:** Will the Minister of Health be pleased to state:

(a) how the funds of the Ex-Women's Medical Service are being utilised; and

(b) whether it is a fact that Pakistan has demanded a share from this Fund?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The funds of the Women's Medical Service are being utilised for meeting the expenditure on leave salary contributions, provident fund, cost of study leave and passages and difference in pay between the Women's Medical Service pay and the pay allowed in the service of the State Governments in respect of the Women's Medical Service Officers who were absorbed by the State Health Services. The funds are also

being utilised for paying scholarships to students for undergraduate, Post graduate studies in medicine and for training in Nursing.

(b) Yes.

Women's Medical Service

*2455. **Shri N. B. Chowdhury:** Will the Minister of Health be pleased to lay a statement on the Table of the House showing:

(a) the number of Women's Medical Service officers at the time of disbandment of this Service;

(b) the number amongst them provided with employment; and

(c) whether Government have given any undertaking about their status and scales of pay?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix XII, annexure No. 14].

Shri N. B. Chowdhury: Is it a fact that although a number of qualified doctors belonging to the WMS with long experience in teaching and with research qualifications like MRCP and FRCS applied for the post of the principal of the Lady Hardinge Medical College, still the post has been given to a gentleman with much less qualifications?

Shrimati Chandrasekhar: The person who has now been chosen as the principal of the Lady Hardinge Medical College possesses the sufficient and the required qualifications. As to the women medical officer who belongs to the WMS, I think there was one such person who had the necessary qualifications. But she has already filed a suit against the institution; and as that suit is still pending in the court, her application could not be considered.

Shri N. B. Chowdhury: Is it a fact that when some women were being recruited for the Contributory Health Service, some of these ex-WMS people also applied but none of them were selected?

Shrimati Chandrasekhar: The recruitment for the Contributory Health Service is being done by the UPSC, and I do not think the UPSC would have rejected any candidate, if she had possessed the necessary qualifications.

Shri N. B. Chowdhury: Is it a fact that from the very beginning, the post of the principal of the Lady Hardinge Medical College has been held by women, and if so, what is the reason?

Mr. Deputy-Speaker: How does that arise out of this question? That is an individual question.